

HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTIFICATION

Notification No. 202/UHC/Admin.B/2020

Dated 25.08.2020

One employee of the High Court has tested COVID-19 positive. The Doctors have advised that in the larger public interest, the High Court should be closed for sanitization. The Hon'ble Judges of the High Court are also of the same view. Therefore, all the judicial proceedings for the day are suspended. The High Court premises shall be closed. All the matters listed today *i.e.* for 25.08.2020 before every Court shall be re-listed for 27.08.2020.

By orders of Hon'ble the Acting Chief Justice

(Hira Singh Bonal)
Registrar General

No. 3844 /UHC/Admin.B/2020

Dated 25.08.2020

Copy to Followings for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
2. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before Their Lordships.
3. Advocate General, Uttarakhand.
4. Chief Standing Counsel/Government Advocate, Uttarakhand.
5. Assistant Solicitor General, Government of India, Nainital.
6. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
7. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
8. Secretary Law, Government of Uttarakhand, Dehradun.
9. Member-Secretary, UKSLSA, Nainital.
10. All the Registrars/JRs/DRs/ARs of the High Court.
11. All the Sections of the High Court.
12. Protocol Officer of the High Court.
13. Management Officer of the High Court with directions to take all necessary measures for sanitization of the High Court building.
14. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazette.
15. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
16. Guard file/Notice Board.


(Deputy Registrar)